



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VISHAL MISHRA

ON THE 9th OF JANUARY, 2026

REVIEW PETITION No. 1346 of 2025

ANIL PRASAD CHOUDHARY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

Shri Atulanand Awasthy - Senior Advocate with Shri Abhay Tiwari - Advocate for the petitioner.

Shri Anubhav Jain - Govt. Advocate for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned senior counsel for the petitioner under instructions seeks leave to withdraw the review petition reserving the right of the petitioner to file an appeal against the order in review dated 05.01.2024.

Petition is accordingly dismissed as withdrawn. All rights and contention of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VISHAL MISHRA)
JUDGE